

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2761
ANSWERED ON:18.08.2011
VALUATION PROFESSIONALS BILL
Jardosh Smt. Darshana Vikram

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the current status of ``Valuation Professionals Bill``;
- (b) whether the suggestions and comments received from the Institution of Valuers are considered favourably;
- (c) if so, the details thereof;
- (d) whether Ministry has invited representatives of the Institution of Valuers for discussion and deliberations on the said Bill;
- (e) if so, whether the Expert Group has submitted its report to the Ministry and whether it should be published for the knowledge of the people; and
- (f) the time by which the Bill is likely to be introduced in Parliament for consideration?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R. P. N. SINGH)

- (a) & (e): The report submitted by the Expert Group on Valuation Professionals Bill including the comments received in this regard from the stakeholders are under consideration of this Ministry.
- (f): No definite time frame can be given at this stage.